

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-119
IB-910(ND)/2020

IN THE MATTER OF:

Avon Ispat & Power Limited

Vs.

Hema Engineering Industries Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 01.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

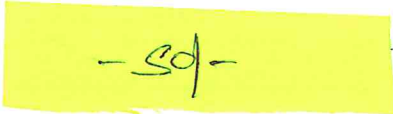
For the Applicant/OC : Mr. Rohit Bharadwaj, Advocate.

For the Respondent/CD : Mr. Vikas Dutta, Mr. Siddharth Silwal, Mr. Nivedita Grover,
Mr. Ujjwal Nagaich, Advocate

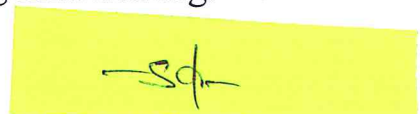
ORDER

Counsels for both the sides are present. They are directed to file notes on submissions containing two pages each along with case law, if any.

List the matter on 3rd February, 2021 for making final hearing.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)